

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5276
TO BE ANSWERED ON 24TH MARCH, 2026

INTRODUCTION OF SEED BILL

5276. SHRI ANAND BHADAURIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is contemplating to bring Seed Bill during the current session, if so, the details thereof; and
- (b) the details of reservations of farmers' unions with respect to Seed Bill?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

(a) & (b): The draft Seeds Bill was placed in the public domain by Ministry of Agriculture and Farmers Welfare for pre-legislative consultation and numerous suggestions have been received from various stakeholders including Farmers, State Governments, Farmers' Organizations etc. These suggestions are under deliberation.
